

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No. 8973/2020
(S.W.P. No. 1224/2018)

Monday, this the 12th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Gulshana Akhter Aged 26 Yrs Wf/o Fayaz Ahmad Wani R/o Wani Mohalla Doodkhutu, Chararisharief District Budgam.
2. Zareefa Bano Aged 28 Yrs. Wf/o Nazir Ahmad Wani R/o Addal Mohalla Bradipathri, Chararisharief District Budgam.

..Applicants

(Nemo for applicant)

VERSUS

1. State of J & K through Commr/ Secretary to Govt. Social Welfare Department, Civil Sectt., Srinagar-Jammu.
2. Director Social Welfare Department Kashmir- Srinagar.
3. District Programme Officer (ICDS) Project Budgam.
4. Child Development Project Officer (ICDS), Project Nagam Chadoora.

(Official respondents)

5. Tabasum D/o Ghulam Nabi Wani R/O Wani Mohalla Doodkhutu Chararisharief District Budgam.
6. Sara Wf/o Mushtaq Ahmad Wani R/O Wani Mohalla Doodkhutu Chararisharief District Budgam.

(Private respondents)

(Mr. Amit Gupta, Id. AAG)

ORDER (ORAL)**Mr. Anand Mathur, Member (A):**

The T.A. is referable to an SWP (T.A. No. 8973/2020) filed by Anganwadi Worker. The Tribunal does not have jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir.



(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

JNS